

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 29(ND)13
CA. NO.

CORAM:


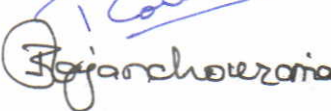
PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016**

NAME OF THE COMPANY: M/s. Vinay Bhardwaj and & Anr. V/s. M/s. Kritivaas Logistics
Pvt. Ltd.

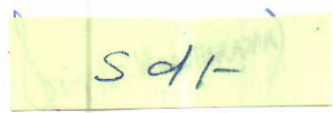
SECTION OF THE COMPANIES ACT: 397/398

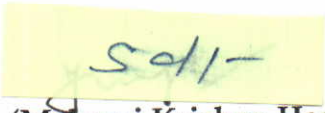
S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rounak Nayak	Advocate	Respondents	
2.	Rajankumar Chourasia	Advocate	Petitioner	

ORDER

Learned counsel for the parties are present. Learned counsel seek and are given
4 weeks' time as last chance to advance the arguments in the matter.

List on 19.10.2016.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)